## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: IND/895/ (IB)/CB/2017 PETITION NUMBER

: ALANKAR OPTICALS NAME OF THE PETITIONER(S)

: VASAN HEALTHCARE PVT LTD NAME OF THE RESPONDENT(S)

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 UNDER SECTION

**SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL)

1. S. A. SAYED SHVHAIBB

ADVOCATE

FOR PETITION FR

REPRESENTATION BY WHOM

2. S. R. RAJAGOPAL ROMAN RAJASEICARAN PREEMI.S. JRASU

Counsel for les pot

3. Soi Voushin

V, Mahern

For Inliam Instrumy Projection

## **ORDER**

Counsel for the petitioner present. Counsel for the Respondent present. Counsel Sri Varshini on behalf of Insolvency Professional present. It has been submitted that the matter is *sub-judice* before Hon'ble High Court/NCLAT and the Hon'ble High Court vide its Order dated 4.5.2017 granted interim stay in the matter till 5.6.2017. In the circumstances, the matter is adjourned. Put up on <u>9.6.2017 at</u> <u>2.30 P.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)